

PUNJAB VIDHAN SABHA SECRETARIAT

REVISED

**DATE-WISE PROGRAMME OF THE BUSINESS TO BE
TRANSACTIONED BY THE PUNJAB VIDHAN SABHA DURING
ITS SIXTEENTH (SPECIAL) SESSION, 2021 FROM THE 8TH
NOVEMBER, 2021 TO 11TH NOVEMBER, 2021.**

Monday, the 8th November, 2021
(10.00 A.M.)

Obituary References.

Tuesday, the 9th November, 2021

Wednesday, the 10th November, 2021

} Off-days

Thursday, the 11th November, 2021
(11.00 A.M.)

1. Opposing the Centre's notification to extend the jurisdiction of the B.S.F. from 15 km to 50 km alongwith International Border.
2. Legislation Business.
3. Motion under Rule 16 regarding adjournment of the House sine-die.

Revised programme, if any, will follow.

**CHANDIGARH :
THE 7th NOVEMBER, 2021.**

**SURINDER PAL,
SECRETARY.**

To


All Members of the Punjab Vidhan Sabha.

No. 43-LA-2021/ 20272, dated Chandigarh, the 7 November, 2021.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
3. the Additional Chief Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies);
4. the Principal Secretary to Governor, Punjab;
5. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
6. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
7. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
8. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001, (with two spare copies);
9. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;

10. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
11. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
12. the Secretaries to all State Legislative Assemblies/Councils in India;
13. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
14. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
15. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
16. the Director, Information and Public Relations, Punjab, Chandigarh;
17. the Incharge, United News of India, Building No. 6, First Floor, Sector 42, Attawa, Chandigarh-160036;
18. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
19. all Press Correspondents stationed at Chandigarh.


**UNDER SECRETARY,
for SECRETARY.**